

5 Ind. Cas. 435
Madras High Court
Case No: None

P.S. Ponnayya

APPELLANT

Vs

P.P. Palanippa Chetty
and Others

RESPONDENT

Date of Decision: Oct. 14, 1909

Citation: 5 Ind. Cas. 435

Hon'ble Judges: Sankaran Nair, J; Abdur Rahim, J

Bench: Division Bench

Judgement

1. The plaintiff is entitled to sue See Subramanian Chetty v. Alagappa Chetty 30 M.k 441.
The second appeal is dismissed with costs.